

Sl.No	Name of Town	Project cost (Rs. in lakhs)
1.	Namrup	135.31 - Sanctioned
2.	Sonari	287.24 - Sanctioned
3.	Palashbari	110.84
4.	Bilasipara	354.84
5.	Sarthebari	133.17
6.	Vasira	238.24
7.	Gossaigon	309.98
8.	Lakhipur	213.88
9.	Bihupuria	218.00

Out of these, scheme for Namrup town at an estimated cost of Rs.1.35 crores and for Sonari town at an estimated cost of Rs.2.97 crores have already been approved against the notional share of Rs.1.54 crores of Assam State in the 8th Five Year Plan outlay. Approval of other schemes under the programme will depend on the availability of funds under the programme during the 9th Five Year Plan.

Apart from the above, the following projects have been received for technical scrutiny:-

(a) Water supply scheme of Guwahati Municipal Corporation Areas (GMCA) with an estimated cost of Rs.401.72 crores for seeking Central assistance has been received from the State Government. The scheme has been technically examined and comments conveyed to the State Government with the request to approach either LIC/ HUDCO for seeking loan assistance as at present there is no Centrally sponsored scheme to provide Central assistance to towns having population above 20,000.

(b) Apart from the above, two other projects have been received from the State Government for seeking foreign assistance viz. project profile of water supply scheme for Guwahati Municipal Corporation Area (GMCA) at an estimated cost of Rs.400 crores, and Implementation of water supply schemes in Greater Guwahati city at an estimated cost of Rs.270.20 crores.

Technical scrutiny of the said projects has been done by the CPHEEO in the Ministry and the State Government advised to modify the projects.

[Translation]

Potable Water Scheme for Maharashtra

765. SHRI KACHARU BHAU RAUT: Will the PRIME MINISTER be pleased to state:

(a) the number and names of the cities of Maharashtra for which the State Government has sent a potable water scheme for clearance of the Union Government; and

(b) the estimated cost of the scheme worked out

by the State Government and the decision of the Union Government thereon, city-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) and (b) Under the Centrally sponsored Accelerated Urban Water Supply Programme, eligible for towns having population below 20,000 (as per 1991 census), Detailed Project Reports (DPRs) in respect of 28 towns have been received from the Government of Maharashtra. The names of the towns and the estimated cost of each water supply schemes is given at Statement enclosed. Out of these, 10 water supply schemes at an total estimated cost of Rs.1371 lakhs have been sanctioned so far, against the notional share of Rs.458.91 lakhs for the State of Maharashtra in the 8th Five Year Plan period. The approval of other schemes under the programme will depend on the availability of funds during the 9th Five Year Plan.

Apart from the above, the following schemes have been received from the Government of Maharashtra as below:

LIC ASSISTED PROJECTS

- (i) Akola Water Supply Scheme (Phase-III) Distribution system at a project cost of Rs.34.56 crores has been received on 24.1.1997
- (ii) Augmentation to Latur Water Supply Scheme, Stage-V at a project cost of Rs.83 crores has been technically examined by this Ministry and comments conveyed to the State Government.

Statement

Schemes under AUWSP Received from State of Maharashtra

(RS. IN LAKHS)

Sl. No.	Name of the town	Project cost	Sanctioned
1	2	3	4
1.	Patur	51.03	(March '94)
2.	Deulgaon Raja	160.22	(March '94)
3.	Lonar	98.18	(March '94)
4.	Main Dargi	42.21	(March '94)
5.	Telhara	18.37	(March '94)
6.	Kundalwadi	145.10	(December '95)
7.	Sendurjanaghat	117.78	(August '96)
8.	Saswad	213.55	(October '96)
9.	Indapur	324.47	(October '96)
10.	Dudhani	200.19	(November '96)
		1371.10	

1	2	3	4
11.	Rahatapimplas	396.76	
12.	Sonepath	169.57	
13.	Hadgaon	332.77	
14.	Parandha	286.28	
15.	Biloli	272.65	
16.	Savada	470.79	
17.	Sindhi	366.57	
18.	Mul	462.81	
19.	Kamaleshwar	177.53	
20.	Vadgaon	284.96	
21.	Deolgaon Rajasindked Raja	1648.05	
22.	Bhoom	357.49	
23.	Naldurga	208.84	
24.	Saoner	467.88	
25.	Mukhed	714.18	
26.	Kalam	808.85	
27.	Deoli	190.42	
28.	Khapa	65.85	
		7682.25	
Grand Total		9053.35	

Handing Over POK to Pakistan

766. SHRI BUDHSEN PATEL:
SHRI V.M. SUDHEERAN:
SHRI MULLAPPALLY RAMACHANDRAN:
SHRI SRIBALLAV PANIGRAHI:
SHRI ANANT GUDH:
SHRI PRADIP BHATTACHARYA:
SHRI DATTA MEGHE:
SHRI BANWARI LAL PUROHIT:
SHRI VIJAY GOEL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the reported statement made by the Chief Minister of Jammu and Kashmir that Pak occupied Kashmir should be handed over to Pakistan; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) Yes, Sir.

(b) The position of the Government is that the whole of the State of Jammu and Kashmir, including the area under illegal occupation of Pakistan, and portions of the State illegally ceded by Pakistan, is an integral part of India.

[English]

Oil Pool Account

767. SHRI MOHAN RAWALE:
SHRI SULTAN SALAHUDDIN OWAISI:
SHRI SUBRAHMANYAM NELAVALA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Ministry of Finance had drawn over Rs.4000 crores from the oil Pool Account and had also put over Rs.26000 crores in the Consolidated Fund of India from collections of a cess on petroleum sales;

(b) if so, the details thereof;

(c) whether his Ministry has now requested the Ministry of Finance to return this amount of over rupees thirty thousand crore to save the oil industry; and

(d) if so, the reaction of the Ministry of Finance thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) Information is being collected and will be laid on the table of the house.

NRV

768. SHRI V. PRADEEP DEV: Will the PRIME MINISTER be pleased to state:

(a) the target fixed for 1996-97 for various schemes under Nehru Rozgar Yojana (NRV) for providing employment opportunities to the unemployed and under-employed and the achievements made upto December 31, 1996;

(b) whether the target is expected to be achieved;

(c) if not, the reasons therefor; and

(d) the amount earmarked for the purpose and whether the same is likely to be fully utilised during the year?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) The target, fixed for 1996-97 under Nehru Rozgar Yojana (NRV) for providing employment opportunities to the unemployed and under-employed and the reported achievements made upto December 31, 1996 are given below:

(Figure in lakhs)

Scheme	Targets	Achievements
Number of beneficiaries assisted employment units	0.87	0.99 to set up self
No. of mandays of work generated	33.74	32.89

(b) and (c) The target for setting up self employment units has already been achieved, while the target for